ब शैवा में, श्रहमदाबाद में, तमाम पार्टीक की पीस कमेटी बनाई हैं । मुझे तो नहीं लगता है कि इसके वर्गर कोई और चारा है । एक तो ऐडमिनिस्ट्रेशन, दूस<sup>रे</sup> जितनी भी पार्टीज हैं उनको हर जगह गांव के लेवल पर, कस्त्रे के लेवल पर, शहर के लेवल पर उनको इंवाल्व करें और ऐडमिनिस्टेशन को भी सहती करनी पड़ेगी । मुझे उम्मीद है कि गुजरात में जो हालात हैं, उन पर काडू करने की कोशिश की जा रही है और वहां की सरकार ने जो भी मदद हमसे मांगी है, हमने भदद दी है। मैं आज ही वहां जाना चाहता था, लेकिन हमारा एजेंडा हैवी था । सात-क्राठ घंडे तो स्पेशल मेंशन ग्रीर दूसरे भवालात पर लग गये ।... (क्यब्धान) श्रामी को वहां हमने काल

SHRI MIRZA IRSHADBAIG: I demanded for an all-party delegation. Why don't you send it for a thorough enquiry?

श्री सुपती मोहम्मद सईद: ग्रहमदाबाद ग्रीर बड़ीदा में ग्रामी ने पलेग मार्च किया है। ग्रामी की मदद ली गई है।

SHRI GURUDAS DAS GUPTA: The affected areas should be handed over to the Army.

श्री मुक्ती मोहस्मद सईद: इतना वहां नहीं हुआ कि लोकल एडिमिनिस्टेशन और पुलिस का कालेप्स नहीं हुआ है। श्रामी के हवाले कर देने की पालिसी ठीक नहीं है। श्रामी बाहर के खतर का मुकाबला करने के लिए होती है। श्रामी नहीं होती है। अहीं बहुत जरूरत हो तो तब ग्रामी की जरूरत होती है। अन्दरूनी मामले को ठीक करने के लिए ग्रामी का कम से कम इस्तेमाल होना चाहिए, हम इस पालिसी के हैं।

SHRI VISHVJIT P. SINGH (Maharashtra): It is for the first time that the hon. Home Minister has given a factual reply. He has not indulged in any political speech. And I must say, Sir, that this is for the first time

that we have not interrupted him because he has given a factual reply.

## SPECIAL MENTIONS- CONTD.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Very good. Now Special Mention by Shri Suresh Kalmadi.

## Restoration of Multi-Party System in Nepal-Contd.

SHRI V. NARAYANASAMY (Pondicherry): Mr. Vice-Chairman, Sir, we passed a unanimous resolution in this House that we welcomed the multiparty system in Nepal. (Interruptions) What is the reaction of this Government in welcoming and complimenting the people of Nepal? The Government's reaction is not known. They have not said anything to the other Government in complimenting and felicitating the people of Nepal. This Government has not reacted so far. Therefore, we would like to know...

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): It is all right. Now Special (Mention by Shri Suresh Kalmadi.

SHRI V. NARAYANASAMY. Whether any letter has been sent in this regard to the people of Nepal, the valiant warriors of Nepal, those people who have been involved in the democratic process there. This Government is silent about it. Therefore, we would like the Government to come with a statement in this regard,

(Interruptions)

SHRI KAPIL VERMA (Uttar Pradesh): Let the Government react to this

SHRI V. NARAYANASAMY: The Government's reaction is not there. The Leader of the House is sitting here. We want to know whether they feliciatated and complimented the people of Nepal.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): In the morning, a Special Mention was there.

As a matter of fact, the entire House was with the people of Nepal. Mr. Kalmadi, you please carry on.

SHRI V NARAYANASAMY: Let the Government react to this.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): The hon. Home Minister is very much here. What is the reaction of the Government, we would like to know.

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): The reaction of the Government is not different from your reaction. You want me to say something. So, I am saying this. Sir, what has happened in Nepal is a very important deve-The democratic forces in Nepal have asserted themselves, and the people of Nepal had been clamour. ing for a democratic system where the parties would function in a very free atmosphere. Therefore, Sir. the Government of India is happy over the development there. And we are hopeful that the relationship between India and Nepal and the people of India and the people of Nepal will improve further in future. We wish them all success. Democracy should flourish in Nepal. That will be to their advantage and to our advantage.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY); Special Mention by Shri Suresh Kalmadi (Interruptions)

## Winding up of National Transport Safety Board

SHRI SURESH KALMADI (Maharashtra): Mr. Vice-Chairman, Sir, one of the very good decisions of the previous Government was the setting up of the National Transport Safety Board which has done very valuable work in the past two years, and this Board has been wound up with effect from 1-4-1990. It is most unfortunate. The irony of the situation is that fifty recommendations made by this Board have all been accepted by the new Government. When they realise that

such good work has been done by the Board, they should not have wound it up.

[The Vice-Chairman (Shrimati Jayanthi Natarajan) in the Chair]

Madam, you are aware of the air crash in Ahmedabad. This body, an independent body, has given the causes of the crash. It has gone into the various details and given very many recommendations which have all been accepted by the Government. It is indeed a pity that under the garb of the economy drive, this particular Board has been wound up. I could have understood if this Government had done away with the posts of Governors appointed by the previous Government. But they did not abolish the post of the Governor. Similarly, I do not understand why they have wound up this Board. If they did not like some of the people on the Board, they could have changed them. There was Mr. Prakash Narain, Chairman of the Railway Board and some other Members on this Board. If they did not like them, they could have changed them and brought in their own people. There were important people on the Board connected with the safety aspects of the various aircraft. You know the position of aircraft. There maintenance of our should have been an independent body to monitor all these things. But all decisions of the previous Government are sought to be reversed. Some very good decisions taken in the interests of flight safety have also been reversed. It is indeed very unfortunate and I request the Government to reconsider the matter.

## Need to fill up vacant posts of Chief Justices and Judges

श्री सत्य प्रकाश मासवीय (उत्तर प्रदेश): उपसभाव्यक्ष महोदया, में भ्रापकी अनुमति से एक बहुत महत्वपूर्ण विषय की भ्रोर ध्यान आकृषित करना चाहता हूं। इस देश में जो विभिन्न उच्च न्यायालय हैं और सर्वेच्च न्यायालय हैं, यहां पर जजों